

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 814/252/ND/2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2018**

**NAME OF THE COMPANY: M/s. Metroheights Builders & Developers Pvt.  
Ltd.**


**SECTION OF THE COMPANIES ACT: 252**


**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present: Mr. Sanjay Kumar Jain, PCA for the Petitioner**  
Ms. Kusum Yadav, Company Prosecutor, ROC  
Mr. Ajit Sharma, Mr. Adnan Siddiqui and Mr. Ashutosh Senger,  
Standing Counsel for IT Dept.

**ORDER**

Reserved for orders.

  
**(Deepa Krishnan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**

(Sapna)